

बिना उपरोक्त (जीवन्ती सारकेवरी
सिद्धा) . (क) की हा ।

(ख) बार्ता से कोई परिणाम नहीं
निकल सका ।

Central Service

*178. **Shrimati Ila Palchoudhuri:**
Will the Minister of Home Affairs be
pleased to state:

(a) whether it is a fact that Gov-
ernment of India have decided to per-
mit officers of Central Services to
compete for posts advertised by the
Union and State Public Service Com-
missions:

(b) if so, the reasons therefor, and

(c) exact nature of the decision
taken?

The Minister in the Ministry of
Home Affairs (Shri B. N. Datar): (a)
to (c) Under the rules in force in
this respect in the Central Govern-
ment Departments/Offices, discretion
rests with the Heads of Departments/
Offices to withhold applications from
persons serving under them for posts
in other Departments/Offices, if the
exigencies of administration demand
this. Until recently, there was a ban
on the officers of certain Services
under the Central Government appear-
ing even at competitive examinations
held by the Union and State Public
Service Commissions for recruitment
to other Services and posts. Govern-
ment have now reviewed this matter
and decided that this ban should be
relaxed and that employees of the
Central Government should, subject to
certain exceptions, be permitted to
appear at such competitive examina-
tions provided they satisfy the condi-
tions of eligibility for admission there-
to. This decision has been taken
because it was considered that the
Central Government employees also
should, as far as possible, be allowed
an opportunity with other eligible
candidates, to prove their merit and
qualify for higher appointments under
Government, where such appointments

are made on the basis of competitive
examinations held by the Union and
State Public Service Commissions. In
respect of appointments made other-
wise, the existing instructions will
continue to apply.

Zavar Mines in Udaipur

*179. **Shri Harish Chandra Mathur:**
Will the Minister of Steel, Mines and
Fuel be pleased to state.

(a) whether working of Zavar
Mines in Udaipur has been inspected,

(b) whether any improvements are
proposed to be effected; and

(c) what is the potential capacity
of these mines?

The Minister of Mines and Oil (Shri
K. D. Malaviya): (a) Yes, Sir

(b) The Indian Bureau of Mines has
suggested several improvements in
mining technique for increased pro-
duction. The Company has also been
advised to lower the tenor of economi-
cally workable grade of ore.

(c) Ore reserve has been calculated
by the Metal Corporation of India at
about 83,00,000 tons with lead—1.5 per
cent and Zinc—3.6 per cent. The
Indian Bureau of Mines has already
undertaken a study of the potential-
ities of these mines.

Sports Inquiry Committee

*180. { Shri Supakar:
Shri Ram Krishan:
Shrimati Ila Palchoudhuri:
Shri Rami Reddy:
Shri Panigrahi:
Shri Barrow:

Will the Minister of Education be
pleased to lay a statement on the
Table showing

(a) whether the Committee under
the Chairmanship of the Maharaja of
Patiala to investigate into the standard
of games and sports in the country
have submitted their report;

(b) if so, the recommendations of
the Committee; and

(c) the steps taken by the Government to implement the recommendations?

The Minister of Education (Dr. K. L. Shrimani): (a) Yes, Sir

(b) A statement is laid on the Table of the House [See Appendix I, annexure No 39]

(c) The report is under examination

भारतीय सशस्त्र सेनाओं तथा आईनेस कारखानों में काम करने वाले पाकिस्तानी

* १८१. { श्री भक्त वरदान
श्री बाजपेयी :

क्या प्रतिरक्षा मंत्री २८ नवम्बर, १९५८ के अतारकित प्रश्न सख्या ४६३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) भारत की सशस्त्र सेनाओं और आईनेस कारखानों में काम करने वाले पाकिस्तानी नागरिकों और उन को सेवा की बातों सम्बन्धी आकड़े इस बीच एकत्र कर लिये गये हैं और

(ख) यदि हा, तो क्या उन आकड़ों का एक विस्तृत विवरण सभा-पटल पर रखा जायेगा ?

प्रतिरक्षा मंत्री (श्री कृष्ण मेनन) :

(क) तथा (ख) सूचना अब भी इकट्ठी की जा रही है और जितनी जल्दी हो सका लोक सभा पटल पर रख दी जायेगी। हाल ही में ऐसे आदेश जारी किये गये हैं कि पाकिस्तान में आने वाले वे लोग जो केन्द्रीय सरकार की नौकरी कर रहे हैं, आवश्यक सर्टिफिकेट प्राप्त कर के नागरिकता अधिनियम १९५४ के मातहत छ महीने के अन्तर्गत अपने को भारतीय नागरिक के रजिस्टर में दर्ज कराने। जिन लोगों ने अभी तक अपने को रजिस्टर नहीं कराया है उन का ब्यौरा जानने के लिये रक्षा सगठन के सभी यूनिटों और सस्थानों को इस विषय में लिखा गया है।

Steel Plants

*182. Shri Morarka: Will the Minister of Steel, Mines and Fuel be pleased to state

(a) the estimated cost for the installation of power supply facilities upto the perimeter of the plants for the three steel plants,

(b) what was the original estimate and when was the same revised last; and

(c) the foreign exchange component of this expenditure?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c) It is presumed that the hon Member refers to the estimated cost for the installation of power supply facilities outside the plant upto the perimeter. If so the information is as follows —

ROURKELA

Power supply to Rourkela Project is from the Huakud Power Station built by the Hirakud authorities. Practically no expenditure was incurred at Rourkela Steel Project for power supply facilities from this source excepting a small expenditure of Rs 13,000 approximately incurred on the shifting of two transmission towers

BHILAI

Power will be supplied from Korba Thermal Station to be erected by the Madhya Pradesh Electricity Board at their own expense

DURGAPUR

The estimated cost for the installation of power supply at 33 K V facilities upto the perimeter of the Durgapur Plant is £ 86,000 sterling in foreign exchange and Rs 2,35,000 in Indian currency. This is the original estimate and there has been no revision in the estimate so far

Indian Educational Service

*183 Shri D C. Sharma: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstar-